

(1)

## Cause List for Mediation Centre

Date : 23/03/2020

Mediator : Ms. Beena Sharma, Advocate

Case No.: 30/18	Case Id: 2002M01680	Referring Judge : Ms. Illa Rawat, DHJS	Hearing Time : 12:00:00 PM
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			
MST GOSIYA & ANR	Vs. NASEEM AHMED	- 20/4/20 at 12:00 PM	Total Days spent : 33
Case No.: 2087/19	Case Id: 2002M01057	Referring Judge : Ms. Shama Gupta, DJS	Hearing Time : 12:30:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
BABITA	Vs. KUNAL CHAUHAN	- 13/4/20 at 12:30 PM	Total Days spent : 47
Case No.: 24121/16	Case Id: 2001M00787	Referring Judge : Ms. Neha Pandey, DJS	Hearing Time : 2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
SHRIRAM CITY UNION FINANCE LTD	Vs. RAJIV DEWAN	- 13/4/20 at 2:00 PM	Total Days spent : 54
Case No.: 5981/17	Case Id: 2002M01051	Referring Judge : Sh. Mohit Sharma, DJS	Hearing Time : 2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
SHRIRAM CITY UNION FINANCE LTD	Vs. SUNIL KUMAR	- 13/4/20 at 2:00 PM	Total Days spent : 47
Case No.: 1587/19	Case Id: 2002M01085	Referring Judge : Sh. Bharat Aggarwal, DJS	Hearing Time : 2:00:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			
CORPORATION BANK	Vs. ANIL KUMAR SHUKLA	- 13/4/20 at 2:00 PM	Total Days spent : 47
Case No.: 380/18	Case Id: 2002M01052	Referring Judge : Ms. Charu Asiwal, DJS	Hearing Time : 2:00:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			
SUGNA DEVI	Vs. RAVI @ BABLU & ORS	- 13/4/20 at 2:00 PM	Total Days spent : 47
Case No.: 531264/16	Case Id: 2001M00529	Referring Judge : Ms. Tapasya Aggarwal, DJS	Hearing Time : 2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
TATA CAPITAL FINANCIAL SERVICES LTD	Vs. SANDEEP SINGH	- 13/4/20 at 2:00 PM	Total Days spent : 61
Case No.: 89/16	Case Id: 2002M01647	Referring Judge : Ms. Ruby Nahar (Ms. Ruby Neeraj Kumar), DJS	Hearing Time : 2:00:00 PM
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT			
SHIKHA VERMA	Vs. VIKAS VERMA	- 20/4/20 at 2:00 PM	Total Days spent : 33
Total : 8			



## Cause List for Mediation Centre

Date : 23/03/2020

Mediator : **Ms. Geeta Vohra, Advocate**

Case No.: 12817/18	Case Id: 2002M01901	Referring Judge : Sh. Ajay Singh Parihar, DJS	Hearing Time : 11:00:00 AM		
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT					
M/S MICROTEK INTERNATIONAL PVT LTD	Vs. A NNADURAI			- 20/4/20 at 11:00 AM	
				Total Days spent :	26
Case No.: 718/19	Case Id: 1912M10506	Referring Judge : Ms. Savitri, DHJS	Hearing Time : 12:00:00 PM		
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT					
YATIN SHARMA	Vs. ARCHANA MALHOTRA			- 13/4/20 at 12:00 PM	
				Total Days spent :	89
Case No.: 102/18	Case Id: 2002M01072	Referring Judge : Ms. Tania Singh, DJS	Hearing Time : 12:00:00 PM		
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /					
OM PRAKASH	Vs. DELHI JAL BOARD			- 13/4/20 at 12:00 PM	
				Total Days spent :	47
Case No.: 9713/19	Case Id: 2002M01071	Referring Judge : Ms. Arjinder Kaur, DJS	Hearing Time : 2:00:00 PM		
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT					
JANA SMALL FINANCE BANK LTD	Vs. RAJESH			- 13/4/20 at 2:00 PM	
				Total Days spent :	47
Case No.: 9681/19	Case Id: 2002M01070	Referring Judge : Ms. Arjinder Kaur, DJS	Hearing Time : 2:00:00 PM		
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT					
JANA SMALL FINANCE BANK LTD	Vs. SAMSHAD			- 13/4/20 at 2:00 PM	
				Total Days spent :	47
Case No.: 191/18	Case Id: 2002M01067	Referring Judge : Sh. Bharat Aggarwal, DJS	Hearing Time : 2:00:00 PM		
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT					
POOJA	Vs. SHIV SHANKER			- 13/4/20 at 2:00 PM	
				Total Days spent :	47
Case No.: 9703/19	Case Id: 2002M01069	Referring Judge : Ms. Arjinder Kaur, DJS	Hearing Time : 2:00:00 PM		
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT					
JANA SMALL FINANCE BANK LTD	Vs. GYANATI DEVI			- 13/4/20 at 2:00 PM	
				Total Days spent :	47
Case No.: 534089/16	Case Id: 2003M02582	Referring Judge : Ms. Deepika Singh, DJS	Hearing Time : 2:00:00 PM		
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS					
BHARTI	Vs. VIVEK SONKAR @ ASHU			- 20/4/20 at 2:00 PM	
				Total Days spent :	5
Case No.: 11618/16	Case Id: 1912M10507	Referring Judge : Sh. Robinjeet Singh, DJS	Hearing Time : 2:00:00 PM		
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT					

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## Cause List for Mediation Centre

Date : 23/03/2020

SHASHI WADHWAN

Vs. VARUN KAPOOR

*13/4/20 at 2:00 PM*  
Total Days spent : 89

Case No.: 17422/18 Case Id: 2002M01910

Referring Judge : Ms. Prigya Verma, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:00:00 PM

STATE

Vs. NARESH KUMAR SACHDEVA

*20/4/20 at 2:00 PM*  
Total Days spent : 26

Total : 10

Mediator : Ms. Jaya Goel, Advocate

Case No.: 2428/19 Case Id: 2001M00267

Referring Judge : Ms. Charu Asiwat, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 2:00:00 PM

MOHD AQIL ANSARI

Vs. SHAHID NAEEM & ORS

*13/4/20 at 2:00 PM*  
Total Days spent : 68

Case No.: 47/19 Case Id: 2001M00522

Referring Judge : Sh. V.K. Bansal, DHJS

Case Type : CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS

Hearing Time : 2:00:00 PM

SANDHYA

Vs. MANJIT

*13/4/20 at 2:00 PM*  
Total Days spent : 61

Case No.: 8374/16 Case Id: 2001M00251

Referring Judge : Sh. Rinku Jain, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

RAJEEV KUMAR VYAS

Vs. NAGESHWAR RAI

*13/4/20 at 2:00 PM*  
Total Days spent : 68

Case No.: 1854/18 Case Id: 2001M00262

Referring Judge : Ms. Tania Singh, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:00:00 PM

PRIYASH BHARGAVA

Vs. VINEET JAIN

*13/4/20 at 2:00 PM*  
Total Days spent : 68

Total : 4

Mediator : Ms. Nagina Jain, Advocate

Case No.: 2086/19 Case Id: 2002M01649

Referring Judge : Ms. Pinki, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 12:00:00 PM

PUMA SE

Vs. LAXMI TRADERS

*20/4/20 at 12:00 PM*  
Total Days spent : 33

Case No.: 613403/16 Case Id: 2001M00765

Referring Judge : Ms. Shivali Sharma, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 12:30:00 PM

QUOVANTIS TECHNOLOGIES PVT LTD

Vs. OZONE EVENTURES PVT LTD

*13/4/20 at 12:30 PM*

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## Cause List for Mediation Centre

Date : 23/03/2020

Total Days spent : 54

Case No.: 671/2019	Case Id: 2002M01084	Referring Judge : Sh. Rupinder Singh Dhiman, DJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 12:30:00 PM	
STAR HUMAN SCIENCE	Vs.	ASTHAVINAYAK DIAGNOSTICS	- 13/4/20 at 12:30 PM Total Days spent : 47
Case No.: 20296/18	Case Id: 2002M01054	Referring Judge : Sh. Gaurav Sharma, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:30:00 PM	
SANGEETA SINGH	Vs.	SHARAD AGGARWAL	- 13/4/20 at 12:30 PM Total Days spent : 47
Case No.: 93/19	Case Id: 2001M00516	Referring Judge : Sh. Ankur Jain, DHJS	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT		Hearing Time : 2:00:00 PM	
COTY GERMANY GMBH	Vs.	ASHOK KUMAR	- 13/4/20 at 2:00 PM Total Days spent : 61
Case No.: 17658/16	Case Id: 2001M00786	Referring Judge : Sh. Hem Raj, DHJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 3:00:00 PM	
EXCARTS TECHNOLOGY PVT LTD	Vs.	E MEDITEK TPA SERVICES LTD	- 13/4/20 at 3:00 PM Total Days spent : 54

Total : 6

**Mediator : Ms. Nisha Saxena, DHJS**

Case No.: 13226/18	Case Id: 2001M00769	Referring Judge : Ms. Neha Pandey, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:00:00 PM	
ANKUR MISHRA	Vs.	VISHWANATH	- 13/4/20 at 12:00 PM Total Days spent : 54
Case No.: 8927/17	Case Id: 2003M02207	Referring Judge : Ms. Naina, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
TARUN KR GARG	Vs.	M/S APS KNITWEAR	- 13/4/20 at 2:00 PM Total Days spent : 19
Case No.: 8148/19	Case Id: 2002M01905	Referring Judge : Sh. Mohit Sharma, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
HDFC BANK LTD	Vs.	ABHISHEK SUDAN	- 13/4/20 at 2:00 PM Total Days spent : 26
Case No.: 6523/19	Case Id: 2002M01361	Referring Judge : Ms. Tapasya Aggarwal, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
NIMISH GUPTA	Vs.	RUDRAKSH JAIDKA	- 13/4/20 at 2:00 PM Total Days spent : 4

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## Cause List for Mediation Centre

Date : 23/03/2020

Total Days spent : 40

Total : 4

Mediator : **Ms. Preeti Khattar, Advocate**

Case No.: 2126/19	Case Id: 2003M02205	Referring Judge : Sh. Manmohan Sharma, DHJS	Hearing Time : 11:00:00 AM
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			
M/S GIORGIO ARMANI SPA	Vs. ASHOK KUMAR	- 20/4/20 at 11:00 AM	Total Days spent : 19
Case No.: 254/20	Case Id: 2003M02593	Referring Judge : Sh. Bharat Chugh, DJS	Hearing Time : 11:30:00 AM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			
SATISH KUMAR	Vs. PRAVEEN BATRA	- 20/4/20 at 11:30 AM	Total Days spent : 5
Case No.: 303/18	Case Id: 2002M01321	Referring Judge : Ms. Aakanksha, DJS	Hearing Time : 11:30:00 AM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
RADHA SHARMA	Vs. RAJESH SHARMA	- 13/4/20 at 11:30 AM	Total Days spent : 40
Case No.: 2324/18	Case Id: 2003M02204	Referring Judge : Sh. Girish Kathpalia, DHJS	Hearing Time : 12:00:00 PM
Case Type : PARTITION : SUIT FOR PARTITION			
BHAGMAL	Vs. TIRLOK CHAND	- 20/4/20 at 12:00 PM	Total Days spent : 19
Case No.: 164378/18	Case Id: 2002M01882	Referring Judge : Ms. Akriti Mahendru, DJS	Hearing Time : 12:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
NARANG LEASING & FINANCE	Vs. AMARJEET SINGH	- 20/4/20 at 12:00 PM	Total Days spent : 26
Case No.: 3303/18	Case Id: 1912M10491	Referring Judge : Ms. Neha Pandey, DJS	Hearing Time : 12:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
M/S SOUTHERN STAR CHIT FUND PVT LTD	Vs. LALIT KARKETTA	- 13/4/20 at 12:00 PM	Total Days spent : 89
Case No.: 15513/18	Case Id: 2001M00495	Referring Judge : Ms. Deepika Singh, DJS	Hearing Time : 12:00:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
DOLLY	Vs. SHASHANK GOYAL	- 13/4/20 at 12:00 PM	Total Days spent : 61
Case No.: 837/18	Case Id: 2001M00805	Referring Judge : Sh. Raj Kumar, DHJS	Hearing Time : 12:00:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			
M/S KUMAR ELECTRIC CORPORATION	Vs. M/S MOKHA LIGHT HOUSE & ORS	- 13/4/20 at 12:00 PM	Total Days spent : 5

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## Cause List for Mediation Centre

Date : 23/03/2020

Total Days spent : 54

Case No.: 1254/19 Case Id: 2003M02590 Referring Judge : Sh. Ravinder Singh, DHJS  
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM  
M/S HDB FINANCIAL SERVICES LTD Vs. YUNUS H ETC - 20/4/20 at 2:00 PM

Total Days spent : 5

Case No.: 1891/19 Case Id: 2003M02559 Referring Judge : Ms. Saumya Chauhan, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM  
INDUS TOWER LTD Vs. RESIDENTS WELFARE ASSOCIATION - 20/4/20

Total Days spent : at 2:00 PM 5

Case No.: 114/19 Case Id: 2003M02594 Referring Judge : Sh. Rupinder Singh Dhiman, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:30:00 PM  
PHOOLA RANI SONI Vs. SUMAN SONI - 20/4/20 at 2:30 PM

Total Days spent : 5

Total : 11

Mediator : Ms. Shelly Rohtagi, Advocate

Case No.: 23861/16 Case Id: 1912M10503 Referring Judge : Ms. Neetu Sharma, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
DAIVESH SHARMA Vs. RAJ KUMAR CHAUHAN - 13/4/20 at 2:00 PM

Total Days spent : PM 89

Case No.: 140/19 Case Id: 2002M01917 Referring Judge : Ms. Ruby Nahar (Ms. Ruby Neeraj Kumar), DJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM  
JANKI DEVI Vs. BACHHU PANDIT - 20/4/20 at 2:00 PM

Total Days spent : 26

Case No.: 166/17 Case Id: 2002M01043 Referring Judge : Sh. Vikas Dhull, DHJS  
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:15:00 PM  
DEVANAND TANWAR Vs. BIMLA DEVI - 13/4/20 at 2:15 PM

Total Days spent : 47

Case No.: 754/19 Case Id: 2002M01919 Referring Judge : Ms. Neetu Nagar, DJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:30:00 PM  
DILPREET KAUR Vs. GURPREET SINGH ORS - 20/4/20 at 2:30 PM

Total Days spent : PM 26

Total : 4

Mediator : Sh. Durga Pd., Advocate

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## Cause List for Mediation Centre

Date : 23/03/2020

Case No.: 14998/17	Case Id: 2002M01643	Referring Judge : Sh. Gaurav Sharma, DJS	Hearing Time : 12:00:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
M/S DALMIA HEALTHCARE LTD	Vs.	SUBE SINGH MEHARANIA	- 20/4/20 at 12:00 PM	Total Days spent : 33
Case No.: 224/18	Case Id: 2003M02562	Referring Judge : Sh. Jitendra Singh, DHJS	Hearing Time : 12:00:00 PM	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT				
AU SMALL FINANCE BANK LTD	Vs.	ZAKIR ALI ETC	- 20/4/20 at 12:00 PM	Total Days spent : 5
Case No.: 2055/19	Case Id: 2003M02173	Referring Judge : Sh. M.C. Gupta, DHJS	Hearing Time : 12:30:00 PM	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				
ICICI BANK LTD	Vs.	WAJIHA AND NAWAZISH ALI	- 20/4/20 at 12:30 PM	Total Days spent : 19
Case No.: 14520/18	Case Id: 2003M02177	Referring Judge : Ms. Neha Pandey, DJS	Hearing Time : 12:30:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
M/S BEST ROADWAYS LTD	Vs.	YASHODA DEVI	- 20/4/20 at 12:30 PM	Total Days spent : 19
Case No.: 234/19	Case Id: 2002M01073	Referring Judge : Sh. Loveleen, DHJS	Hearing Time : 2:00:00 PM	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY				
MOHD KHALIL	Vs.	NAYABUDDIN	- 13/4/20 at 2:00 PM	Total Days spent : 47
Case No.: 3387/2019	Case Id: 2003M02564	Referring Judge : Ms. Tania Singh, DJS	Hearing Time : 2:00:00 PM	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY				
ICICI BANK LTD	Vs.	JYOTINDRA NARAYAN	- 20/4/20 at 2:00 PM	Total Days spent : 5
Total : 6				

**Mediator : Sh. Mukesh Kumar Sharma, Advocate**

Case No.: 16540/18	Case Id: 2002M01637	Referring Judge : Ms. Arjinder Kaur, DJS	Hearing Time : 12:30:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
SURENDER GUPTA	Vs.	RAVINDER NAGPAL	- 20/4/20 at 12:30 PM	Total Days spent : 33
Case No.: 172/18	Case Id: 2003M02201	Referring Judge : Sh. Shirish Aggarwal, DJS	Hearing Time : 2:00:00 PM	
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC				
AJAY KUMAR AGGARWAL	Vs.	MALKEET SINGH	- 20/4/20 at 2:00 PM	Total Days spent : 19



## Cause List for Mediation Centre

Date : 23/03/2020

Case No.: 173/18	Case Id: 2003M02200	Referring Judge : Sh. Shirish Aggarwal, DJS	Hearing Time : 2:00:00 PM	
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC				
AJAY KUMAR AGGARWAL	Vs.	SURJEET SIINGH	- 20/4/20 at 2:00 PM	Total Days spent : 19
Case No.: 9812/16	Case Id: 2002M01048	Referring Judge : Sh. Akash Jain, DJS	Hearing Time : 2:45:00 PM	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				
JAGDEV SINGH	Vs.	ASHA YADAV	- 13/4/20 at 2:45 PM	Total Days spent : 47
Case No.: 519979/16	Case Id: 2002M01895	Referring Judge : Ms. Akriti Mahendru, DJS	Hearing Time : 3:00:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
SANJAY CHAUDHARY	Vs.	SURABH MADAN	- 20/4/20 at 3:00 PM	Total Days spent : 26
Total : 5				

**Mediator : Sh. R.K. Manchanda, Advocate**

Case No.: 15859/17	Case Id: 2001M00777	Referring Judge : Ms. Tapasya Aggarwal, DJS	Hearing Time : 11:00:00 AM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
ABIDA AYMAN	Vs.	VISHESH	- 13/4/20 at 11:00 AM	Total Days spent : 54
Case No.: 322/20	Case Id: 2003M02551	Referring Judge : Sh. Akash Jain, DJS	Hearing Time : 11:30:00 AM	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT				
SHRIRAM CITY UNION FINANCE LTD	Vs.	MANMOHAN SINGH	- 20/4/20 at 11:30 AM	Total Days spent : 5
Case No.: 523114/16	Case Id: 2003M02185	Referring Judge : Ms. Shama Gupta, DJS	Hearing Time : 12:00:00 PM	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS				
RITU	Vs.	VIJAY SINGH	- 20/4/20 at 12:00 PM	Total Days spent : 19
Case No.: 533184/16	Case Id: 2003M02184	Referring Judge : Ms. Akriti Mahendru, DJS	Hearing Time : 12:00:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
CHOLAMANDALAM INVESTMENT & FINANCE CO LTD	Vs.	SANJIV JAIN	- 20/4/20 at 12:00 PM	Total Days spent : 19
Case No.: 5068/17	Case Id: 2003M02183	Referring Judge : Ms. Akriti Mahendru, DJS	Hearing Time : 12:00:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
SHAYAM VEER SINGH	Vs.	SUNIL KUMAQR @ SHASHI @ JANU	- 20/4/20 at 12:00 PM	Total Days spent : 19



## Cause List for Mediation Centre

Date : 23/03/2020

Case No.: 596346/16      Case Id: 2003M02552      Referring Judge : Sh. Anshul Mehta, DJS  
 Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT      Hearing Time : 12:00:00 PM  
 HARDWARI LAL      Vs.      KRISHNA KUMARI - 20/4/20 at 12:30 PM  
 Total Days spent : PM 5

Case No.: 8835/19      Case Id: 2003M02565      Referring Judge : Sh. Gaurav Sharma, DJS  
 Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT      Hearing Time : 2:00:00 PM  
 MALVIKA MASSEY      Vs.      ROHIT MEHRA - 20/4/20 at 2:00 PM  
 Total Days spent : 5

Case No.: 534655/16      Case Id: 2003M02208      Referring Judge : Ms. Naina, DJS  
 Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT      Hearing Time : 2:00:00 PM  
 M/S ALSTONE INTERNATIONAL      Vs.      M/S CREATIVE LOOMS & CRAFTS PVT LTD & ORS - 20/4/20  
 Total Days spent : at 2:00 PM 19

Total : 8

**Mediator : Sh. Rajeshwar Tyagi, Advocate**

Case No.: 25448/16      Case Id: 2002M01687      Referring Judge : Sh. Akash Jain, DJS  
 Case Type : RENT ACT : RENT OTHERS      Hearing Time : 2:30:00 PM  
 ASHOK SABHARWAL      Vs.      CHNDER KANTA BAJAJ - 20/4/20 at 2:30 PM  
 Total Days spent : 33

Case No.: 3637/17      Case Id: 2001M00504      Referring Judge : Ms. Naina, DJS  
 Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT      Hearing Time : 3:00:00 PM  
 CAPITAL FIRST LTD      Vs.      ASHOK KAILASH CHANDER  
 Total Days spent : 61

Case No.: 12068/18      Case Id: 2001M00247      Referring Judge : Ms. Naina, DJS  
 Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT      Hearing Time : 3:00:00 PM  
 CAPITAL FIRST LTD      Vs.      RAVI KUMAR - 13/4/20 at 3:00 PM  
 Total Days spent : 68

Case No.: 242/18      Case Id: 2001M00246      Referring Judge : Sh. Ajeet Narayan, DJS  
 Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT      Hearing Time : 3:00:00 PM  
 CAPITAL FIRST LTD      Vs.      SHIPRA JAISWAL  
 Total Days spent : 68

Case No.: 618099/16      Case Id: 2002M01678      Referring Judge : Ms. Geetanjali, DHJS  
 Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY      Hearing Time : 3:00:00 PM  
 CHETAN PRAKASH      Vs.      ASHISH PINGOLIA - 13/4/20 at 3:00 PM  
 Total Days spent : 33

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## Cause List for Mediation Centre

Date : 23/03/2020

Case No.: 611853/16 Case Id: 2002M01926 Referring Judge : Sh. Prashant Kumar, DHJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 3:30:00 PM  
M/S SHREE SHYAM JEWELLERS Vs. SONIA VERMA - 20/4/20 at 3:30 PM  
Total Days spent : 26

Total : 6

Mediator : Sh. Rakesh Syal, DHJS

Case No.: 1173/17 Case Id: 2003M02422 Referring Judge : Sh. Bharat Aggarwal, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM  
GURPREET SINGH Vs.INDERJEET SINGH - 24/4/20 at -  
Total Days spent : 14

Total : 1

Mediator : Sh. Sunil Kr. Aggarwal, DHJS

Case No.: 298/17 Case Id: 2003M02276 Referring Judge : Ms. Rekha, DHJS  
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 AM  
BSSES YPL Vs. NARAIN KUMAR GUPTA - 13/4/20 at 12:00 PM  
Total Days spent : 18

Case No.: 326255/16 Case Id: 2003M02277 Referring Judge : Ms. Rekha, DHJS  
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 AM  
BSSES YPL Vs. NARAIN KUMAR GUPTA - 13/4/20 at 12:00 PM  
Total Days spent : 18

Case No.: 759/16 Case Id: 2003M02319 Referring Judge : Sh. Pankaj Arora, DJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:00:00 AM  
STATE Vs. KAMAL KUMAR - 13/4/20 at 12:00 PM  
Total Days spent : 17

Case No.: 401/18 Case Id: 2003M02278 Referring Judge : Sh. Manmohan Sharma, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 AM  
M/S NIHARIKA FABRICS INDIA PVT LTD Vs. M/S DAKS INDIA & ORS -  
Total Days spent : 18

Case No.: 33/19 Case Id: 2003M02279 Referring Judge : Sh. Manmohan Sharma, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 AM  
NIHARIKA FABRICS INDIA PVT LTD Vs. M/S DAKS INDIA & ORS -  
Total Days spent : 18

Case No.: 262/16 Case Id: 2003M02269 Referring Judge : Ms. Shilpi Jain, DJS

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## Cause List for Mediation Centre

Date : 23/03/2020

Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Date :	23/03/2020	Hearing Time :	11:30:00 AM
STATE	Vs. PUNIT			- 13/4/20 at 11:30 AM	
				Total Days spent :	18
Case No.:	757/14	Case Id:	2003M02600	Referring Judge :	Sh. Pranav Joshi, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:00:00 PM
STATE	Vs. PRADEEP KUMAR			- 13/4/20 at 12:00 PM	
				Total Days spent :	5
Case No.:	59/18	Case Id:	2002M01393	Referring Judge :	Sh. Gurdeep Singh Saini, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:00:00 PM
KAANE PACKAGING PVT LTD	Vs. PANKAJ AGGARWAL			- 8/4/20 at 12:00 PM	
				Total Days spent :	39
Case No.:	1585/19	Case Id:	2001M00908	Referring Judge :	DLSA West, DLSA (West)
Case Type :	COMMERCIAL : COMMERCIAL			Hearing Time :	12:00:00 PM
M/S BIKANERWALA FOODS PVT LTD	Vs. D D SHIPPING & LOGISTICS			- 8/4/20 at 12:00 PM	
				Total Days spent :	52
Case No.:	47/19	Case Id:	2002M01753	Referring Judge :	Ms. Ila Rawat, DHJS
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS			Hearing Time :	12:30:00 PM
MAHINDER KAUR	Vs. JAGMOHAN SINGH @ MONTU			- 9/4/20 at 12:30 PM	
				Total Days spent :	32
Case No.:	1214/14	Case Id:	2003M02524	Referring Judge :	Ms. Rekha, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	12:30:00 PM
BSES RPL	Vs. PAWAN			- 13/4/20 at 12:30 PM	
				Total Days spent :	8
Case No.:	445/16	Case Id:	2003M02484	Referring Judge :	Sh. Deepak Kumar-I, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	2:00:00 PM
STATE	Vs. ISHWAR PRAKASH			- 13/4/20 at 2:00 PM	
				Total Days spent :	10
Case No.:	2836/19	Case Id:	2003M02409	Referring Judge :	Ms. Pinki, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
LEVI STRAUSS & CO	Vs. INDERJEET SINGH & ORS			- 13/4/20 at 2:00 PM	
				Total Days spent :	15
Case No.:	2839/19	Case Id:	2003M02408	Referring Judge :	Ms. Pinki, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
GIORGIO ARMANI	Vs. ASHOK KUMAR			- 13/4/20 at 2:00 PM	
				Total Days spent :	15



## Cause List for Mediation Centre

Date : 23/03/2020

Case No.: 595081/16

Case Id: 2003M02272

Referring Judge :

Ms. Charu Asiwai, DJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND

Hearing Time : 2:00:00 PM

CHANDER PRABHA

Vs. BALVINDER SINGH

- 14/4/20 at 2:00 PM

Total Days spent : 18

Case No.: 613987/16

Case Id: 2002M01188

Referring Judge :

Sh. Joginder Prakash Nahar, DHJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 2:30:00 PM

RAM DASS

Vs. MAM CHAND

- 13/4/20 at 2:30 PM

Total Days spent : 45

Total : 16

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(14)



DELHI MEDIATION CENTRE  
3<sup>rd</sup> Floor, Central Hall, Room No. 325,  
Tis Hazari District Courts, Delhi  
Cause List of Fresh Referred Cases for 23.03.2020 (Monday)

List updated 4.00 (P.M.)

(A) REFERRED CASES (BEFORE LUNCH)

SRL NO.	SUIT NO.	NAME OF THE PARTIES	REFERRED BY	TIME	ASSIGNED TO
1	328735/16	BSES RPL Vs. Babita & Anr. [Suit for Electricity Act]	Sh. Vidya Prakash DHJS/THC	11.00	J/I 13/4/20 at 11.00 AM
2	198/18	Meenakshi Vs. Sakthi Vel [Comp. Case U/s. D.V. Act]	Ms. Neetu Nagar DJS/THC	12.00	Ms. Shelly Rastogi 13/4/20 at 12.00 PM
3	4848/17	Neetu @ Ritika Mongia Vs. Naveen Kumar Moniga [Comp. Case U/s. D.V. Act]	Ms. Sonam Gupta DJS/THC	12.00	Ms. Shelly Rastogi 13/4/20 at 12.00 PM
4	3999/19	Sirohi Home Products Pvt. Ltd. Vs. Priyanka Sindhu Bhardwaj [Comp. Case U/s. 138 NI Act]	Sh. Ajeet Narayan DJS/THC	12.00	Sh. R.K. Manchanda 13/4/20 at 12.00 PM



DELHI MEDIATION CENTRE  
3<sup>rd</sup> Floor, Central Hall, Room No. 325,  
Tis Hazari District Courts, Delhi  
Cause List of Fresh Referred Cases for 23.03.2020 (Monday)

List updated 4.00 (P.M.)

(B) REFERRED CASES (AFTER LUNCH)

SRL NO.	SUIT NO.	NAME OF THE PARTIES	REFERRED BY	TIME	ASSIGNED TO
5	1930/19	State Bank of India Vs. Lalit Kumar [Suit for Recovery]	Ms. Saumya Chauhan DJS/THC	02.00	- Mr. Jai Singh 13/4/20 at 2:00 PM
6	11451/18	Capital First Ltd. Vs. Modern Book Distributors [Comp. Case U/s. 138 NI Act]	Ms. Naina DJS/THC	02.00	- Ms. Nisha Singh J/m 13/4/20 at 2:00 PM
7	11450/18	Capital First Ltd. Vs. Modern Book Distributors [Comp. Case U/s. 138 NI Act]	Ms. Naina DJS/THC	02.00	- do -
8	3511/16	Arun Kumar Vs. M/s. Efforts Polymers Pvt. Ltd. [Comp. Case U/s. 138 NI Act]	Ms. Neha Pandey DJS/THC	02.00	- Ms. Shelly Raghavi 13/4/20 at 2:00 PM
9	526254/16	M/s. ICICI Bank Ltd. Vs. Rajesh Chaudhary [Comp. Case U/s. 138 NI Act]	Ms. Akriti Mahendru DJS/THC	02.00	- Sh. Durgesh Pd. 13/4/20 at 2:00 PM
10	526253/16	M/s. ICICI Bank Ltd. Vs. Rajesh Chaudhary [Comp. Case U/s. 138 NI Act]	Ms. Akriti Mahendru DJS/THC	02.00	- do -
11	538256/16	Satish Jain Vs. Aisan Raza @ Dhani Lal @ Hasan [Comp. Case U/s. 138 NI Act]	Sh. Gaurav Sharma DJS/THC	02.00	- Ms. Nagina Jain 13/4/20 at 2:00 PM
12	608150/16	Kunadan Lal Vs. Shashi Bhushan [Suit for Possession]	Sh. Anuj Aggarwal DHJS/THC	02.00	- Sh. Surender Singh 13/4/20 at 2:00 PM
13	24/19	M/s. Unique Developers Pvt. Ltd. Vs. Kotak Mahindra Prime Ltd. [U/s. 34 of Arbitration Act]	Ms. Harleen Singh DHJS/THC	02.00	- Ms. Preeti Khattar 13/4/20 at 2:00 PM
14	608077/16	Rakesh Gupta Vs. Laxmi Devi [Suit for Possession]	Ms. Shivali Sharma DHJS/THC	02.00	- Sh. Mukesh Kr. 13/4/20 at 2:00 PM
15	3590/17	Capital First Ltd. Vs. Rajan Kashyap [Comp. Case U/s. 138 NI Act]	Ms. Naina DJS/THC	02.00	- Sh. Rajeshwar Tyagi 13/4/20 at 2:00 PM



(15)

16	517648/16	Aman Parsad Gupta Vs. Hitesh Gilautra [Comp. Case U/s. 138 NI Act]	Ms. Akriti Mahendru DJS/THC	02.00	- I/I - 13/4/20 at 2:00 PM
17	10305/19	Rakesh Jindal Vs. Sunil Saini [Comp. Case U/s. 138 NI Act]	Ms. Naina DJS/THC	02.30	- Ms. Beena Sharma 13/4/20 at 2:30 PM